

**GOVERNMENT OF INDIA
DEFENCE
LOK SABHA**

UNSTARRED QUESTION NO:2893
ANSWERED ON:14.03.2011
IRREGULARITIES IN CONSTRUCTION OF ROADS
Jaiswal Dr. Sanjay

Will the Minister of DEFENCE be pleased to state:

- (a) whether the Government has taken cognizance of large scale irregularities in construction of roads by Border Roads Organisation in the country, particularly Bihar with the contracts being awarded to under-bidders or without inviting bids;
- (b) if so, the number of complaints received in this regard so far and the action taken thereon; and
- (c) the steps proposed to be taken to check such irregularities in the future?

Answer

MINISTER OF DEFENCE (SHRI A.K. ANTONY)

(a) No, Madam. Roads are being constructed by Border Roads Organisation (BRO) as per laid down specifications. With regard to construction of roads in Bihar, it is stated that BRO has not been entrusted with any road construction project in Bihar. BRO is a departmental construction agency and builds roads and other infrastructure projects as per requirement of Army with its own manpower and resources. For works beyond departmental capacity, outsourcing is resorted to. All contracts are awarded following competitive bidding method and as per guidelines stipulated by Central Vigilance Commission (CVC).

(b) & (c): Do not arise.